

DIVISION BENCH
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/175(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	SHRESTH DETECTIVE AND SECURITIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance VC and Physical (Hybrid) Mode

Mr. Arik Banerjee, Adv.] For Petitioner
Md. Altamas Alim, Adv.
Mr. Saurav Jain, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for the petitioner seeks ten days' time to place on record one Balance-sheet by way of an affidavit. Let the same be done within the said time.
3. Post this matter thereafter on **15.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**